



भारतीय रिज़र्व ब्क

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2009-10/283

DBOD.No.FSD.BC. 67 /24.01.001/2009-10

January 7, 2010

All Scheduled Commercial Banks (excluding RRBs)

Dear Sir

Disclosure in Balance Sheet – Bancassurance Business

In order to increase transparency in the financial statements of banks, Reserve Bank of India has from time to time issued circulars to banks requiring disclosures in the 'Notes to Accounts' to their Balance Sheet. These instructions were consolidated in the [Master Circular No.DBOD.BP.BC.NO.22/21.04.018/2009-10](#) dated July 1, 2009.

2. As a further step in enhancing transparency, it has been decided that banks should disclose in the 'Notes to Accounts', from the year ending March 31, 2010, the details of fees/remuneration received in respect of the bancassurance business undertaken by them.

Yours faithfully

(P.Vijaya Bhaskar)
Chief General Manager-in-Charge

बकिंग परिचालन और विकास विभाग, केन्द्रीय कार्यालय, सेन्टर 1, कफ परेड, कोलाबा, मुंबई - 400005

Department of Banking Operations and Development, Central Office, Centre 1, Cuffe Parade, Colaba, Mumbai - 400005
टेलिफोन /Tel No: 91-22-22189131 फैक्स/Fax No: 91-22-22150663 Email ID: cgmicdbodco@rbi.org.in

हिन्दी आसान है, इसका प्रयोग बढ़ाइये।